

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 149 of 2015 in
DFR No. 660 of 2015**

Dated : 17th August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

**Baitarani Power Project Pvt. Ltd. ...Appellant(s)
Versus
Odisha Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr.K. Gopal Choudhary

Counsel for the Respondent(s) : Mr. Rutwik Panda
Mr. Anshu Malik for R.1

Mr. R.K. Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi for R.2

ORDER

List the matter on **14.09.2015.**

**(T. Munikrishnaiah)
Technical Member
Ts/pr**

**(Justice Ranjana P. Desai)
Chairperson**